

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 170 (ND)/09

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.02.2018

NAME OF THE COMPANY: Neeraj Gupta Vs. OPN Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241(1)(A), 242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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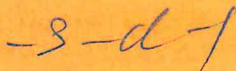
For the Petitioner (s) : Mr. B.B. Sawhney, Sr. Advocate with  
Mr. Anukul Raj, Ms. Nikita Raj and  
Mr. Aditya Shandilya, Advocates

For the Respondent (s): Counsel for the Respondent

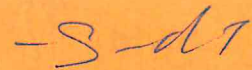
ORDER

Arguments have been addressed on behalf of the Petitioner. Id. Counsel  
for the Respondent prays for some time to address his arguments.

To come up on 13.3.2018. No further adjournment shall be granted to  
either of the parties.



(Deepa Krishan)  
Member (T)



(Ina Malhotra)  
Member (J)